

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2279
ANSWERED ON:18.12.2013
ACCIDENTS IN DELHI METRO
Pandurang Shri Munde Gopinathrao

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the number of accidents in Delhi Metro has been increasing;
- (b) if so, the total number of people killed and injured in accidents in Delhi Metro along with the amount of compensation paid to the families of the deceased during each of the last three years and the current year;
- (c) the action taken against the officials for not maintaining the safety norms and ensuring quality of work; and
- (d) the steps/safeguards taken by the Delhi Metro to reduce such accidents?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI)

(a): No, Madam.

(b): Delhi Metro Rail Corporation Ltd. (DMRC) has informed that 36 number of workers of Delhi Metro projects died / injured and 10 nos. of passengers died / injured during the last 3 years and current year, The list of workers who lost their life during the construction work of Delhi Metro from 2010 to till date and the details of compensation paid to their family members is enclosed at Annexure A.

The list of workers who got injured during the construction work of Delhi Metro from 2010 to till date and the details of compensation paid is enclosed at Annexure B.

The list of passengers died / injured from 2010-11 to till date and the details of compensation paid is enclosed at Annexure C.

(c): None of the staff was found responsible, therefore no disciplinary action was taken against the any official. Ensuring compliance of statutory and contractual requirements is the primary responsibility of the contractor for safety at work sites. The same is monitored by DMRC Site Engineers and Safety team and the General Consultant's Safety experts.

(d): The system adopted for minimizing accident rate in construction is as under :-

(i). Contractor's Organization for safety: Each contractor appoints and employs a team of qualified SHE (Safety, Health and Environment) Professionals. The size, make up, qualifications and experience required is laid down in the Contract conditions. This team within each contractor's organization is dedicated exclusively to safety duties. The Contractor's Project Manager and his Safety team undertake inspections of works for ensuring compliance of Safety requirements.

(ii). External SHE (Safety, Health and Environment) Audit: Under the provisions of the DMRC's SHE Conditions, each contractor appoints an External Agency (approved by DMRC) to undertake External SHE Audit. The External SHE Audits are undertaken every three months (quarterly) for the full term of the contract. The audit is conducted against a comprehensive check list which is based on every compliance point of the Contract conditions on Safety.

(iii). Site Inspection by General Consultants Safety Experts: Safety Experts of General Consultants regularly visit construction sites to monitor the compliance of Safety requirements. Observation Reports are prepared for the Non conformances found at site, for which the contractor is directed to submit the compliance report to DMRC

(iv). Monitoring by the DMRC Site Teams: The outputs from all of the above auditing and inspection activities are recorded and tracked and performance is monitored by DMRC. For each of the three layers of activity described above, where performance is seen to be lacking, instructions are given for correction to be made and regularly monitored.

In case of train operation system, the same has been designed considering utmost safety of the esteemed passengers. DMRC is taking following actions/steps to prevent any accident:

Regular preventive maintenance of assets by technical departments

Thorough training of all personnel before assuming their duty after recruitment.

Regular refresher courses for employees.

Regular safety drives to sensitize staff towards safety.

Regular safety seminars at various establishments of organization.

Mock drill at regular intervals to prepare staff to handle unusual incidents.

Progressively increasing the number of coaches on the crowded lines.

Regular announcement is made at the stations for the passengers to stay away from the yellow line at platforms.